

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 08.07.2020

(Morning Session)	(Afternoon Session)
Hear Before Charge	Arguments
1. S.C No. 5034/2017	1. M.A. No. 5034/2019
Hearing	2. M.A. No. 5074/2020
2. S.C No. 5029/2020	3. M.A. No. 5003/2019
3. Crl. Appeal No. 5004/2020	4. M.A. No. 5029/2019
4. Crl. Appeal No. 5014/2019	5. M.A. No. 5027/2015
Arguments	6. R.A. No. 5042/2016
5. Ex. No. 5016/2019	7. R.A. No. 5090/2020
6. Ex. No. 5017/2020	8. R.A. No. 5030/2015
7. M.A. No. 5015/2016	9. A.A. No. 5001/2019
8. M.C. No. 5027/2020	10. M.A. No. 5001/2020
9. P & Sc. No. 5023/2018	
10. R.A. No. 5036/2019	

Sd/-

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

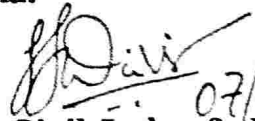
NOTE : All Advocates are requested to strictly follow New SOP dated 27.06.2020 issued by Hon'ble High Court of Karnatataka

Matter listed on 08.07.2020 for hearing in the court of II Addl. Civil Judge & JMFC., Anekal

Sl. No.	Morning Session	Sl. No.	Afternoon Session
1	O.S. 232/2013	1	O.S. 101/2013
2	O.S. 402/2018	2	O.S. 3/2005
3	O.S. 155/2015	3	O.S. 410/2011
4	O.S. 348/2009	4	O.S. 45/2013
5	O.S.454/2008	5	O.S. 283/2013
6	O.S. 47/2013	6	O.S. 371/2016
7	O.S. 542/1994	7	O.S.189/2013
8	O.S.472/2009	8	O.S. 95/2011
9	O.S. 23/2005	9	O.S. 21/2009
10	O.S. 352/2008	10	O.S. 45/2009

All matters are listed for hearing.

NOTE:- All Advocates are requested to strictly follow SOP dated 27.06.2020 issued by Hon'ble High Court of Karnataka.


07/07
II Addl. Civil Judge & JMFC,
Anekal.